

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 485/2002
in
OA 74/2002

New Delhi, this the 22nd day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Vishal
S/o Sh. Nanak Chand
R/o A-797, JJ Colony, Khyala
New Delhi.

...Applicant

(By Advocate Sh. M.K.Bhardwaj)

V E R S U S

Union of India through

1. Sh. Ajay Singh
The Provident Fund Commissioner
Ministry of Labour
Govt. of India
Head Office, Bhavishya Nidhi Bhawan
Bikaji Cama Place
New Delhi.

2. Sh. Patram Singh
Assistant Provident Fund Commissioner
Ministry of Labour
Govt. of India
Head Office, Bhavishya Nidhi Bhawan
Bhikaji Cama Place,
New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

After hearing the ld. counsel for the applicant for
sometime, he seeks permission to withdraw this CP.

2. CR is dismissed as withdrawn.

(Govindan S.Tampi)
Member (A)

/vksn/

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)